

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(The Chief Justice's Secretariat, Camp at Jammu)

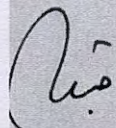
ORDER

No. 534 of 2021/RG/Psy

Dated: 16th July 2021

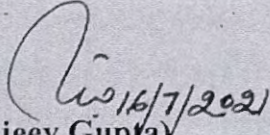
Consequent upon consideration of the representations made by some of the System Officers and System Assistants in the Subordinate Judiciary, with regard to Order No. 483 of 2021/RG/Psy dated 08.07.2021, following modifications are made in the said order and further transfers are ordered in the interest of administration:

1. Shri Ishfaq Mohi-ud-Din, System Assistant, earlier ordered to be transferred to Pr. District & Sessions Court, Kupwara shall now be transferred to the Court of Pr. District & Sessions Judge, Kulgam.
2. Shri Owais Ahmad Shah, System Assistant, earlier ordered to be transferred to Pr. District & Sessions Court, Kulgam shall now be transferred to the Court of Pr. District & Sessions Judge, Kupwara.
3. Shri Vishal Koul, System Assistant, earlier ordered to be transferred to the Pr. District & Sessions Court, Jammu shall now be transferred to the Pr. District & Sessions Court, Reasi.
4. Shri Angrez Singh, System Assistant, earlier ordered to be transferred to the Pr. District & Sessions Court, Kishtwar shall now be transferred to the Pr. District & Sessions Court, Udhampur.
5. Ms Priya Mussa, System Assistant, earlier ordered to be transferred to the Pr. District & Sessions Court, Reasi shall now be transferred to the Pr. District & Sessions Court, Jammu.
6. Ms. Rigzin Chorol, System Assistant, in the Pr. District & Sessions Court, Jammu and Ms. Zainab Naz, System Assistant, in the Pr. District & Sessions Court, Leh are transferred and posted as such to the Pr. District & Sessions Court, Leh and Pr. District & Sessions Court, Jammu respectively.
7. In respect of Shri Varun Chibber, System Officer, transferred to the Pr. District & Sessions Court, Poonch with additional charge as such in the Pr. District & Sessions Court, Rajouri, CPC e-Courts, High Court of Jammu & Kashmir shall draw a duty roster for his work in both the said Courts.



8. All the representations of System Officers and System Assistants, except that of Ms. Ruchi Gupta, System Officer, earlier ordered to be transferred to the Pr. District & Sessions Court, Reasi, are hereby disposed of.

By Order


(Rajeev Gupta)

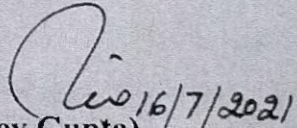
Principal Secretary to
Hon'ble the Chief Justice

No. 190-218/Psy

Dated: 16.07.2021

Copy to

1. The Registrar General, High Court of J&K at Srinagar.
2. The Registrar Vigilance, High Court of J&K at Srinagar.
3. The Registrar Rules, High Court of J&K at Srinagar.
..... for information.
4. Principal District & Sessions Judges, Srinagar/Jammu/Udhampur/Bhaderwah/
Baramulla/Kulgam/Ramban/Pulwama/Kupwara/Shopian/Kishtwar/Anantnag/Kargil/
Bandipora/Ganderbal/Budgam/Reasi/Kathua/Samba/Rajouri/Poonch
..... for information and necessary action.
5. CPC e-Courts, High Court of J&K at Srinagar. for information and necessary action.
6. Director Finance, High Court of J&K at Srinagar.
7. Chief Librarian, High Court of J&K Srinagar/Jammu. for information.
8. Order File.
9. Incharge NIC, High Court of J&K at Srinagar for uploading the same on the High
Court Website.


(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice